WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED - Under CIRP
List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 05.04.2024,
Claims updated till 12.08.2025

List of Operational Creditors (Government Dues) as on 12.08.2025

Sl No.	Name of creditor		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Custom (Import)	1,670,921.00	1,670,921.00	Operational Creditors	**NIL**	**NIL**	**No**	**0**	-	-	-	-	NA
2	Income Tax Department	295,583,304.00	295,583,304.00	Operational Creditors	**NIL**	**NIL**	NO	0	-	-	-	-	NA
	Total	**297,254,225.00**	**297,254,225.00**	-	-	-	-	-	-	-	-	-	